[Mr. Deputy-Speaker]

and not exceeding Rs. 88,49,000 on Capital Account be granted to the President *to complete* the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March. 1974, in respect of 'Education'."

DEMAND No. 27—DEPARTMENT OF SOCIAL WELFARE

"That a sum not exceeding Rs. 22,09,52,000 on Revenue Account and not exceeding Rs. 4,17,000 on Capital Account be granted to the President *to complete* the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1974, in respect of 'Department of Social Welfare'."

DEMAND No. 92—DEPARTMENT OF CULTURE

:"That a sum not exceeding Rs 5,59,34,000 on Revenue Account be granted to the President *to complete* the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1974, in respect of 'Department of Culture'."

DEMAND No 93—ARCHAEOLOGY

"That a sum not exceeding Rs. 2,18,08,000 on Revenue Account be granted to the President *to complete the* sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1974, in respect of 'Archaeology'."

MR. DEPUTY-SPEAKER: We now take up Private Members' Business. It is assumed that Private Members' Business starts from now and two hours and thirty minutes time is allowed from now onwards.

Shri Arjun Sethi.

15.40 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Articles 62 and 65)

SHRI ARJUN SETHI (Bhadrak): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ARJUN SETHI: I *introduce* the Bill

MR DEPUTY-SPEAKER: Shri Rana Bahadur Singh Absent

15.41 hrs.

CONSTITUTION (AMENDMENT) BILL

(Amendment of Seventh Schedule) by Shri Arjun Sethi—*contd.*

MR. DEPUTY-SPEAKER: We now take up further consideration of the following motion moved by Shri Arjun Sethi, namely:—

"That the Bill further to amend the Constitution of India be taken into consideration."

On the last occasion, Shri S. P. Bhattacharyya was on his legs. He may continue his speech.

SHRI S. P. BHATTACHARYYA: (Uluberia): The other day I spoke about the Bill. I oppose the Bill because I do not want that the authority of the State should be taken away and education made a concurrent

[*Published in Gazette of India Extraordinary, Part II, Section 2, dated 6-4-73.]

subject. I do feel that the Centre must give sufficient money, so that education may develop. But, I also feel that the States must have the right or the authority to develop education. The subject of education should not be taken away from the States. The problem is that most of the resources of our country, are concentrated at Centre and the States have not been able to find edequate money.

My alternative suggestion is that States must be given full right to develop education and the Centre must give all the required money for the development of education. We must know that in our country, there are so many languages and every language must be developed and the State must take the responsibility to develop that language. If you bring everything under the control of the Centre, then, the development of languages in the States will be checked and this will not fulfil the sentiments of the people and also the interests of the people. From this angle, I oppose this suggestion that education should be made a concurrent subject. But, I support that the Centre must take full responsibility so that primary education can be developed in every State on its own responsibility. This is the suggestion that I would like to make.

15 42 hrs.

[SHRI K. N. TIWARY *in the Chair*]

SHRI B. R SHUKLA: (Bahraich): Mr. Chairman, Sir, I strongly oppose this Bill. The reasons are, though it looks very well that everything should be done by the Centre primary education and secondary education is a very big task. I think the Central Government has not got the requisite personnel to implement the programme of primary and secondary education in every nook and corner of the country.

Moreover, the State Governments would be very reluctant to part with the function of implementing primary and secondary education in their respective States. Therefore, a very keen tussle between the Central and State Governments is likely to occur on this issue.

Moreover, education in different parts of the country is conditioned by the local circumstances prevalent and the State Governments, rather municipalities and zila parishads etc are the best institutions to understand and appreciate the needs and aspirations of the people living there. The Centre would not be a very competent authority to look into this aspect of the matter Hence my submission is that the Central Government, which is responsible for implementing so many programmes for the eradication of poverty, squalor and ignorance throughout the country in the broad perspective should not be further saddled with the responsibility of looking after primary and secondary education.

There is another aspect of the matter. Already we know the Central Government employees are clamouring for more pay and allowances. The moment the Central Government take upon themselves the burden of implementing the programme of primary and secondary education all the teachers engaged in primary schools and secondary schools shall *ipso facto* become employees of the Central Government and they would be demanding a pay which would be much more than what is their present pay under State Governments. I think the Central Government are not in a position to take up the work of primary and secondary education on financial grounds also as it would require huge funds.

It is very easy to talk in an attractive way that everything should be done by the Centre, but the Centre's resources competence and efficiency are very limited. We have just now concluded the debate on the December for Grants of the Education Ministry.

[Shri B. R. Shukla]

Members have voiced their concern that all is not well even in the sphere of education conducted by the Central Government If the Central Government have not been functioning very well in the limited sphere of education, could we expect that they would do better when an additional burden is cast on the Central Government? My submission is that this is not possible Therefore, I oppose the Bill and say that the State Governments under the present set up are best fitted to carry on implementation of primary and secondary education

डा० लक्ष्मी नारायण पांडेय (मदसौर) · सभापति महोदय, प्रस्तुत विधेयक द्वारा शिक्षा को भी केन्द्रीय विषय बनाने का प्रस्ताव रखा गया है इस आधार पर कि राज्य सरकारो के पास उसके लिये उचित फड्स नही है राज्य सरकारो द्वारा जो शिक्षा की व्यवस्था की जा रही है वह ठीक नही है और राज्य सरकारो द्वारा जिस प्रकार से विद्यालय चलाये जा रहे है उनकी व्यवस्था भी ठीक नही है। इस आधार पर इस विषय को भी केन्द्रीय सरकार के हाथ मे लेने का सुझाव रखा गया है। जहा तक केन्द्रीय सरकार के अपने हाथ मे लेने का सम्बन्ध है कई बाते ऐसी हो सकती है जिनके बारे मे राज्य सरकारो से असन्तोष हो सकता है, राज्य सरकारो के क्रियाकलापो से असन्तोष हो सकता है। लेकिन यदि एक के बाद एक हम इस विषय पर विचार करे और यदि शिक्षा का काम भी राज्य सरकारो से हटा कर केन्द्रीय सरकार अपने हाथ मे ले, कृषि का काम भी राज्य सरकारो से, हटा कर केन्द्रीय सरकार अपने हाथ मे ले उद्योग का काम भी केन्द्रीय सरकार करे तो फिर राज्य सरकारों के पास करने को कौन सा विषय रह जायेगा ? इस आधार पर इस बिल का कोई औचित्य प्रतीत नही होता और ऐसा करना ठीक नही है। इस लिये मैं इसका समर्थन भी नहीं करता हू।

लेकिन जहां तक शिक्षा के स्तर का सम्बन्ध है यह बात सही है कि राज्यो दीजाने वाली शिक्षा जिस का दायित्व हमारी केन्द्रीय सरकार पर भी है, उसमे परिवर्तन की आवश्यकता है। शिक्षा नीति मे सुधार की आवश्यकता है। यह बाते तो हम बहुत सुनते रहे है। राज्य मे भी और केन्द्र मे भी लगातार 25 वर्षों से अपवाद स्वरूप कुछ राज्यो को छोड कर जैसे तमिलनाडु या और एक दो राज्यो को छोड कर जहा पर कि काग्रेस की सरकार नही है, उसके अलावा अन्य सभी स्थानो मे केन्द्र मे भी और राज्यो मे भी काग्रेस की सरकार है। फिर केवल इस नारे के मात्र से कि हम शिक्षा मे परिवर्त्तन चाहते है और शिक्षा नीति मे आमूलचूल परिवर्त्तन होना चाहिए, केवल यह नारा लगाते रहने मे तो कुछ होना नही है। यदि यह नारा केवल एक भ्रमात्मक नारा है, लोगो को गुमराह करने वाला नारा है। यदि आप करना चाहते तो आपके हाथ मे करने की शक्ति है। राज्य सरकारो मे भी शक्ति है और केन्द्रीय सरकार मे भी शक्ति है, आपको करना चाहिये था। लेकिन आप करते नही है।

जहा तक शिक्षा का सम्बन्ध है आज स्थिति कुछ इस प्रकार पैदा हो गई है कि हम ज्यादा से ज्यादा क्वान्टिटी की तरफ ध्यान देते है, क्वालिटी की तरफ ध्यान नही दे रहे है। अधिक से अधिक शिक्षित हो यह ठीक है। लेकिन उसके साथ साथ शिक्षा का स्तर भी बहुत अच्छा हो शिक्षा मे प्रगति के साथ-साथ उसका स्तर भी ऊचा हो, इस बात की बहुत बडी आवश्यकता है और इसके बारे मे केन्द्रीय सरकार बहुत कुछ ध्यान दे सकती है। जैसा कि शिक्षा मंत्री महोदय ने बजट की मागो के सम्बन्ध मे बोलते हुये बताया कि हम इस बारे मे बहुत कुछ सुधार कर रहे है। ब्लाक लेवल पर भी कुछ माडेल स्कूल हम बना रहे हैं, डिस्ट्रिक्ट लेवील पर भी होंगे और सेंट्रल स्कूल भी खुल रहे हैं। इसलिये काफी

कुछ सुधार की बात हो सकती है। सेंट्रल यूनिवर्सिटीज के जरिये हम कुछ आदर्श स्वरूप भी प्रस्तुत करते जा रहे हैं, राज्यों की भी यूनिवर्सिटीज है, केन्द्रीय सरकार की भी अपनी यूनिवर्सिटीज हैं, और केन्द्र के अपने सेंट्रल स्कूल है जहां पर एक विशेष पद्धति शिक्षा की चल रही है या जहा शिक्षा व्यवस्था उत्तम है जिसकी तरफ लोग आकर्पित होते है। वे चाहते है कि सेंट्रल स्कूलो मे हमारे बच्चे जायें। इस प्रकार की भावना के आधार पर हमें यह लगता है कि राज्यों का जो काम है शिक्षा के बारे में वह ठीक नही है और उसमे सुधार की आवश्यकता है, सुधार होना चाहिये। मेरा यह नम्र निवेदन है कि इस अवसर का लाभ उठाते हुये हमें इसके ऊपर विचार करना चाहिये। जहा तक इस विधेयक का सम्बन्ध है इस विधेयक का कोई औचित्य नही है। जैसा कि मै पूर्व मे ही निवेदन करे चुका हू। लेकिन यह बात अवश्य है कि केन्द्रीय सरकार का भी अपना दाययित्व है कि वह शिक्षा के स्तर को सुधारे, शिक्षा नीति में जिस प्रकार के भी परिवर्तन हो सकते है उस के लिये जो भी गाइड लाइन्स दी जा सकती है वह केन्द्र राज्य सरकारो को दे और शिक्षा के अन्दर व्यापक परिवर्तन करे। क्योकि आज यह एक भावना पैदा हो गई है कि हम शिक्षा के द्वारा केवल बेकारो की सख्या को बढा रहे है। शिक्षा हमारे लिये एक बेकारी का कारण सिद्ध हुई है। हम चर्चा जरूर कर सकते है कि हमारी शिक्षा पद्धति जाब-ओरिएंटिड होनी चाहिये लेकिन वह हो नही रहा है। इसके लिये केन्द्र सरकार राज्य सरकारो को कोई निर्देशक स्वरूप दे सकती है जसे और विषयो मे देती है, कोई योजना दे सकती है जिसके अनुसार अधिक से अधिक नवयवक जो पढ़ लिख कर तैयार होते हैं वह काम पावे। अन्यथा आपने जसा देखा है आज स्थिति यह पदा हो गई है कि डिग्री उन्होंने ली, बाहर आ कर डिग्री फाड़ी और वह कहते हैं कि डिग्री हमको नही चाहिये, हमें काम चाहिये .... (व्यवधान) ....

यह जो असन्तोष और शिक्षा के प्रति जो भावना पैदा हो रही है यह भावना पैदा न हो, हमारे विद्यार्थी बराबर उसकी तरफ आकर्षित हो, उनको शिक्षा प्राप्त करने के बाद ठीक ठीक काम मिले, इस प्रकार का आधार हमारी शिक्षा का हो। ऐसा न हो कि शिक्षा प्राप्त करके वह निकले तो उन्हे दर-दर की ठोकरे खानी पड़े या उन्हे इस कारण आत्महत्या करने के लिये विवश होना पडे या फिर वह असमाजिक कृत्य करने के लिये उद्यत हों जो कि उनको नही करने चाहिय।

इन शब्दो के साथ मै केन्दीय सरकार से कहूगा कि केन्द्रीय सरकार का भी जो अपना दायित्व है उसका निर्वाह करते हुये शिक्षा पद्धति मे इस प्रकार के परिवर्तन वह निश्चित रूप मे और शीघ्रातिशीघ्र लावे जिसमे नवयवकों मे बढ़ता हुआ असन्तोष दूर हो और जो काम चाहने वाले है उनको काम मिल सके। हमारी शिक्षा का आधार काम मिलने का आधार होना चाहिये। ऐसा आधार होना चाहिये जिसमे उनका पूरा विश्वास हो, उनके मस्तिष्क का विकास हो, शारीरिक विकास हो और वह काम पा सके। इस प्रकार जो शिक्षा के हमारे आदर्श और उद्देश्य हो सकते है उन सबके सम्बन्ध मे केन्द्रीय सरकार अपने दायित्व को महसूस करे। किन्तु राज्य सरकारो के हाथ से यह काम नही लिया जाना चाहिये, यह मेरा निवेदन है।

MR CHAIRMAN: Shri Ram Gapal Reddy.

SHRI M RAM GOPAL REDDY (Nizamabad): Mr. Chairman, I can understand the feelings of the young M.P Shri Arjun Sethi for bringing forward this Bill before the House.

Now, Sir, we see in our country that there are over thirty-eight crores of uneducated people. When we achieved our Independence at that time, the population of our country was only 30 crores while the per centage of the educated people was only 16 per cent. This means about five crores of people were educated

[Shri M. Ram Gopal Reddy]

while 25 crores of them were uneducated. To-day we are having about 35 per cent of literacy. It means that we are having only 20 to 22 crores of educated people while the remaining are uneducated persons. This has naturally prompted the mover of this Bill to bring forward the same before the House.

The question now is: whether this should be in the Concurrent List of Subjects or it should be within the purview of the States or it should be within the purview of the Centre. Whether it is within the purview of the States or the Centre it is all the same. National cake is same whether you cut from this side or that, it does not make a difference. Whether it is with the Centre or at the States, it is all the same. We have got only limited resource. With these, how can we solve this problem? The problem is for our administrators to administer. Our population goes on increasing at the rate of 400 per cent while the population increase in advanced countries is 100 per cent. Whereas President Nixon gives education to one boy, our P.M. has to give education to four persons. This we are not realising and nobody has talked about it. Unless and until there is some sort of birth control, it is impossible to wipe away the illiteracy from our country. Once Shri Ashoka Mehta stated on the floor of the House that we always remain in the same place where we were. And that is the fate of this country.

मर्ज बढ़ता ही गया, ज्यों-ज्यों दवा की ।

Whatever amount we may spend, we cannot have the cent per cent universal literacy in this country.. The present rate of increase in education is only one per cent a year With this, how can we wipe out the illiteracv from this country? It will take another sixty years. We have here got 18 crores of uneducated adults this country. They will remain so for more number of years. That is why I say that this is a great problem. For that any amount would not do any good. The only solution for this problem is that each educated person should teach one uneducated adult in his life—each one, teach one' my hon. friend, Shri P. Venkatasubbaiah, has correctly put this. Unless and until that method is adopted, any amount of money that is spent will go to waste. Moreover, in our country, students remain on strike for six months; teachers remain on strike for six months. . The Opposition Members may talk about Haryana teachers while someone else may speak about some other teachers. If these people go on strike and when they come back from the strike, the absence should not be treated as leave, or else the tendency to go on strike will remain with the teachers. Even when teachers remain in the school they hardly work 3 or 4 periods a day whereas Kisans and others work for 15 hours a day.

16.00 hrs.

It is the poor man's money which is being paid to these teachers.

The educated people have done more harm to the poor people than anybody else The educated are educated at the cost of the uneducated people. They are paid from the treasury. They take bribes. For every single work they are paid three times. They have private tutions So a kind of hatred is being generated in this country against educated people. They have become parasites and trouble-makers in society. The educated go on waiting till they get some remunrerative job. That is why we are pressing that education should be job-oriented and everybody has to do some physical work. Pandit Nehru used to say that there are veterinary doctors who never touchd an animal in their life. That is the fate of the country. Young ministers are incharge of education and I urge upon them to see that some practical training is given from 1st standard to

university level. Everybody should be made to work in fields and factories compulsorily. Then alone they will become good citizens of the country. Otherwise, we will have no scope. The only remedy is that every MP, legislator or officer should educate one uneducated adult. Nowadays everybody has become very selfish. I am sure, Sir, in your younger days you must have educated several uneducated adults. Every political party should have this as its aim that they should teach some people at least instead of instigating them to do violence. Unless and until we follow this constructive method, there will be no future. India does not belong to the Congress party only. It belongs to all the parties and all the people Some people are living in this country, but their souls are in some other countries. During the election time the political parties make use of the uneducated people in any manner they like If they are educated, they will use their own intelligence and know for whom to vote.

That is why it is in the best interests of all political parties to try to educate all the uneducated adults in the first stage and then leave the education of small children to the State Governments.

Then, family planning must be strictly enforced. If anybody produces more than two children, the third child should be refused any facility or social benefit. If a man produces more children, it is not responsibility of Shri Yadav to educate them.

श्री फूल चन्द वर्मा : (उज्जैन) : सभापति महोदय, मैं एक बात कहना चाहता हूं, अभी हाल में संसदीय कांग्रेस दल ने मुस्लिम कानून में परिवर्तन करने के बारे में अपनी राय जाहिर की है। वे तो तीन-तीन पत्नियां रख सकते हैं, यदि एक से तीन हों तो तीन से नौ बच्चे होंगे।

SHRI M. RAM GOPAL REDDY: तीन से नौ हों तो भी कोई परवाह नहीं है, लेकिन एक से बारह हों, तब चिन्ता होती है।

So, the third child should not be given even admission for the school.

While some of the private schools are very good, some others are preaching communalism. Government should put a check and refuse those schools grants. Unless the government become bold and do something, nothing will happen. I would request the hon. Minister to use his youthfulness in fulfilling the interests of the nation at a whole.

*SHRI E. R. KRISHNAN (Salem): Mr. Chairman, Sir, on behalf of my party the Dravida Munnetra Kazhagam, I rise to oppose the Constitution (Amendment) Bill of Shri Arjun Sethi. If this Amending Bill is accepted by the House then Education will be brought over from the State List to the Union List of our Constitution

Sir, during the past two days of discussion on the Demands for Grants of the Central Ministry of Education, many hon. Members who participated in the debate invariably referred to the failure of the Ministry in attending to the problems of educational progress in the country. If the Central Government could not make any tangible progress in education during the past 25 years, I doubt very much whether by taking over Education to the Union List of the Constitution this Government will be able to do anything much

Sir, if I am to be honest, I should say that the Centre's unwarranted interference and unimaginative educational programmes have led to the creation of many thorny problems for

*The Original speech was delivered in Tamil.

[Shri E R Krishnan]

the States which are doing remarkably a good job I can compare this attempt to take over Education to the Union List by giving you an example.

You know, Sir, that 'industries' is in the State List Still the Centre has made wide encroachment on the State sphere With what result? I will not be far from the truth if I say that the backward areas in the States continue to be neglected and the Centre is not able to pay adequate attention to the development of these areas except by offering some pittance of grants to the States for the industrial development of these areas

Similar is the case in education also The Centre appointed Dr Radhakrishan Commission, Gajendragadkar Commission, Kothari Commission and so on whose valuable reports have not seen the light of the day These Commissions were appointed with the objective of ushering in uniform higher education throughout the country Dr Lakshmanaswami Mudaliar's Commission made valuable recommendations for the improvement of secondary education in the country but they are adoring the shelves of the Ministry of Education at the Centre

You know Sir, that there is the University Grants Commission at the Centre which disburses grants to the colleges in the States without even consulting the States Then, there is the National Council of Educational Research and Training, which is trying to bring out books on modern scientific lines from primary education level to college education

In addition to the existence of Central Schools in the States, the Government are proposing to have some sort of Model Schools in the States

I have stated these facts to show that the Central Government want to spread their tentacles of power far and wide, even when they are not able to exercise it in the interests of common people. I need not say that India is a land of diverse culture and languages. The Central Government having all the powers in their hands will not able to do justice to the growth of diverse culture and languages of the country They have not been able to do so uptill now and they will not be able to do that in future also

In this year's Central Budget only a sum of Rs 25 crores has been allocated for education, which is just 1 62 per cent of the total budgetary allocations This is the importance that has been given to education by the Centre I would like to show how the States give greater importance to education by quoting the example of Tamil Nadu In this year's Budget a sum of Rs 113 crores has been allocated for education including medical education, agricultural education educational facilities for Harijans etc This is about 24 per cent of the total budgetary allocations of the Tamil Nadu Government I wonder whether the Centre will be able to make any significant dent in the problems of education with this meagre allotment of Rs 25 crores for the entire country I have to say that the States are exercising their right and discharging their duties enjoined upon them to the progress of the people Therefore, there is no need for taking over Education to the Union List

Recently a German economist Dr Schumacher visited India On his return he has expressed the view that 80 per cent of the people living in rural India is in intellectual and cultural ghetto If you look at the Approach Paper to Fifth Plan, the same thing has been stated that the urban educated class does not care to educate their rural brethren It has also been suggested that in the Fifth Plan a sum of Rs 1,030 crores should be allotted for primary education

I am also afraid that if the Bill is accepted by the House, it will pave the way for the Central Government to impose Hindi forcibly on the non-Hindi speaking people. The interests

and welfare of the minority communities in our country and also that of a large number of non-Hindi speaking people will be in jeopardy if education is taken over to the Union List. I strongly oppose the Bill of Shri Arjun Sethi which if passed will enable the Central Government to do the very same things I have narrated.

With these words, I conclude.

श्री रणछोड़ राय (घोसी) : सभापति महोदय, मैं इस विधेयक का हार्दिक समर्थन करता हूं। मेरा विचार है कि देश में सम्पूर्ण शिक्षा का, नीचे से ऊपर तक, राष्ट्रीयकरण हो जाना चाहिये था। यह कमी 25 सालों तक रही और इस कमी को अब दूर करना चाहिये। हम सभी इस बात से परिचित है कि जब हिन्दुस्तान गुलाम था, जब हमारे देश में अंग्रेजों का राज्य था तो एक विशेष उद्देश्य से अंग्रेजों ने शिक्षा प्रणाली स्थापित की थी —उसमें दो रायें किसी की नही है। अब स्वतन्त्रता के बाद हमारा वह उद्देश्य नही रह सकता था, नही रह सकता है। तो जो काम शुरू मे ही हाथ मे लेना चाहिये था वह—शिक्षा प्रणाली के पूर्ण परिवर्तन का—व्यवस्था नहीं की गई। 25 सालो के बाद सही, जैसे बहुत से भूले भटके काम हम कर रहे है, उसी तरह से इसको भी अपने हाथ में लेना चाहिये। हमारा देश मल्टी-नेशनल और मल्टी-लिंगुअल स्टेट है, बहुजातीय और बहुभाषीय राज्य है। यहां नेशनल इन्टिग्रेशन का सवाल भी एक बहुत बड़ा राष्ट्रीय सवाल हमेशा रहा है और आगे भी रहेगा। शिक्षा का राष्ट्रीयकरण होने से और केन्द्र के हाथ मे सम्पूर्ण रूप से चले आने से हमारी राष्ट्रीय एकता को स्थापित करने मे और उसे मजबूत करने मे भी सहायता मिलेगी। अब तक हमारी शिक्षा नीति दिशाहीन रही है। यह नहीं मालूम हो रहा था कि हम किधर को अपने बच्चों को, अपने युवक समाज को और अपने देश को शिक्षा के नाम में ले जाना चाहते हैं। मेरा सुझाव है कि समस्त देश में एक प्रणाली चलनी चाहिये। यह मकतबों की प्रणाली, संस्कृत की पाठशालाओं की व्यवस्था, धार्मिक स्कूलो की व्यवस्था, चाहे वह क्रिश्चियन धर्म की तरफ से हो या हिन्दू धर्म और मुसलमान धर्म की तरफ से हों कन्वेंट हों या धनियों के बच्चों के स्कूल सब खत्म कर देना चाहिये। एक तरह की प्रणाली पूरे देश मे और हर प्रदेश के कोने-कोने में चलनी चाहिये। उस भाषा में शिक्षा दी जाये जो भाषा बच्चा मां के पेट से लेकर पैदा होता है लेकिन कन्टेन्ट, उसका आन्तरिक तत्व एक ही होना चाहिये। इसलिये पूरे देश में एक ही शिक्षा प्रणाली होनी चाहिये। इस तरह की बात अब उचित नही है कि गरीबों के लिये एक तरह की शिक्षा हो और जो समाज के श्रीमन लोग हैं उनके लिये दूसरी तरह की शिक्षा हो। अंग्रेजी जमाने में वह बात थी और वह समझ में आती थी लेकिन आज उसका कोई औचित्य नहीं है। लेकिन वह व्यवस्था आज भी चल रही है। एक रूपता हमारी शिक्षा में आनी ही चाहिये जोकि 25 साल तक नही लाई जा सकी है।

शारीरिक श्रम के प्रति हमारी शिक्षा प्रणाली कुछ इस तरह की दूषित रही है, अभी तक एक माननीय सदस्य कह रहे थे कि शारीरिक श्रम के प्रति एक अजीब तरह की वितृष्णा हमारे बच्चो मे, हमारे किशोर आयु के बच्चो में और युवा जनों मे भी है। पढ़ना शुरू भी नही किया कि शारीरिक श्रम के प्रति एक नफरत सी हो जाती है। उस वर्ग और जाति के समुदाय के बच्चे भी जो पीढ़ियो और परम्पराओं से शारीरिक श्रम करते आये हैं उन में भी इस शिक्षा को प्राप्त करने के बाद यह शिक्षा प्राप्त करने के समय शारीरिक श्रम से नफरत पैदा हो जाती है। तो कहीं बुनियादी दोष बहुत जरूर है क्योंकि जिस चीज को हम खानदान दर खानदान, पीढ़ी दर पीढ़ी करते आ रहे हैं उसके प्रति भी हमें नफरत पैदा हो जाये 4—6 महीने या साल दो साल के बाद! इसलिये हमें इस बात को सोचना पड़ेगा कि शिक्षा

[श्री झारखंडे राय]

प्रनाली जो अंग्रेजों ने बनाई थी उसमें ग्रामूल परिवर्तन होने की जरूरत है। 25 साल हो गये, एक युवा पीढी का समय हमने खो दिया। अब भी समय है कि इस भूल को हम सुधारें।

शिक्षा जगत में ऐसा लगता है जैसे जंगल का राज्य हो। कोई शिक्षा दे रहे है, राज्य सरकारें शिक्षा दे रही हैं और केन्द्र सरकार की भी कुछ जिम्मेदारी है। इसमें एकरूपता नही है, वह एकरूपता होनी चाहिये। वरना आज कल बहुत जगहों पर शिक्षा संस्थायें और निजी स्कूल खाने कमाने और राजनीति करने के अड्डे बन गये हैं। बहुत से लोगों की रोजी, धंधे बन गये है। इसलिये प्राइवेट शिक्षा को तो बिल्कुल समाप्त कर देना चाहिये। गवर्नमेंट स्कूलों के लिये पुराने जमाने मे कहा जाता था और आज भी है कि उनका स्तर बमुकाबले दूसरे स्कूलों के ऊंचा होता है, ज्यादा अच्छा होता है। इसलिये प्राइवेट स्कूल और कालिजों को बिल्कुल बन्द कर देना चाहिये और सारी शिक्षा केन्द्रीय सरकार के हाथ में आनी चाहिए। यह जाहिर है कि केन्द्रीय सरकार अकेले स्वयं इसको नहीं कर सकती है उसे राज्य सरकारों की सहायता लेनी पडेगी, लनी भी चाहिये और लेगी भी लेकिन यह विषय मुख्यत केन्द्रीय सरकार का होना चाहिये। इसलिये मैं इस बिल का समर्थन करता हूं।

एक बात और है। भ्रष्टाचार की चर्चा हम करते रहते हैं। हर जगह इसकी चर्चा होती है लैकिन आपको अनुभव होगा कि प्राइवेट स्कूलों में संगठित भ्रष्टाचार चलता है, प्रिंसिपल भी जानता है, मैनेजर भी जानता है, क्लर्क्स भी जानते हैं और स्कूल के लड़के भी जानते हैं कि अधिक खर्चा दिखाया जाता है और कम खर्चा किया जाता है और उसके नाम पर सरकार से अधिक ग्रान्ट ली जाती है। अगर कहीं इमानदार लोग हैं मैनेजिंग कमेटी में या प्रिंसिपल इमानदार है तो वे उस रुपये का अधिक सदुपयोग करते हैं और अगर कही बेइमान हैं तो सब खा पी जाते है। इस प्रकार का संगठित भ्रष्टाचार चलता है और इसका मौका इसलिये मिलता है कि सारी चीजे प्राइवेट हाथों में हैं। इसलिये मेरा निश्चित सुझाव है, इस बिल का समर्थन करते हुये, कि देश की राष्ट्रीय एकता के उद्देश्य से और दिशा-हीन शिक्षा को दिशा देने के लक्ष्य से पूरी शिक्षा का सम्पूर्ण रूप से राष्ट्रीयकरण करके केन्द्र को अपने हाथ मे ले लेना चाहिये। यह मेरा निश्चित मत है और मुझे आशा है कि सरकार इस पर विचार करेगी।

SHRI DINESH CHANDRA GOSWAMI (Gauhati): The Bill moved by my hon. friend, Shri Arjun Sethi is of great importance. To a great extent in the entire country, thinking is going on whether the Centre should take over the subject of Education. Even in this House, Sir, when I listened to the speakers who spoke before me, I find that their opinions have been to a great extent divided.

Some points were raised on the aspect that the Centre should not take up Education as the resources position of the Centre does not permit it. Mr. Shukla said that because the Centre does not have sufficient finance which will be necessary to take up Education, therefore, the Centre should not take up this subject. It has also been said that since the Centre will have no means to impart education, so, it should not take over Education. I feel that these are not very well-considered and valid objections regarding the present subject-matter of the debate. Because, Education is a subject which we cannot neglect on the ground of inadequacy of finance. As Steel, coal and all such materials are the basic materials for the development of material resources of our country, so also, obviously, for the development of the mental and moral resources in the country Education comes as the first and the formost subject. Our consideration should not

be based on whether resources are available or not available, but our main consideration should be based on other aspects and not on these aspects.

Then, Sir, I have no quarrel with the last speaker who said that there must be some change in the entire approach of Education. But, the question now is whether by transferring this subject from the State List to the Centre, one will be able to bring about a complete and desirable change in the Educational system. Now, today even in this country, there are institutions which are under the guidance of the Centre directly under Central supervision and control. There are institutions governed under the provisions of Item 64 of List-1. But these institutions also suffer from the same handicap and require the same change which was urged by my previous speaker Merely to think that by changing this subject from the State to the Centre a change will be brought about will be only thinking on Utopian lines.

In some of the Constitutions of the other countries also I find that Education has been a State subject. It is so in USA and Canada and in Australia. In all Federating States, it is a State subject. Of course one cannot say that countries like India can compete with USA, Canada or Australia, but these undoubtedly are some guides.

श्री झारखंडे राय : सोशलिस्ट कन्ट्रीज में क्या है, यह मैं जानना चाहता हूं ।

SHRI DINESH CHANDRA GOSWAMI: I could not lay my hand immediately to it although I was very much interested to know about it. What I personally feel in respect of this entire aspect is that today the States are not in a position to really cater to Technical Education, because, the type of resources and manpower needed in the sphere of technical education is something which they do not possess to the desired extent, We require more finance and more resources. The standard of technical education,—whether it is imparted in Tamilnadu or in U.P.—will be the same always. But there will be variation in General Education. It is quite natural that so far as General Education is concerned every State will try—and rightly so,—to impart some of its own cultural heritage to its own students. So when we discuss this, we have got to discuss this in two compartments. Technical Education will be one compartment and General Education will be another compartment. I feel that for the proper development of Technical Education, this should be taken over by the Centre So far as General Education is concerned, it should be left to the States concerned. Ours is a country with different cultural heritage. The greatness of India lies in its unity in diversity. We should give opportunity to the States to express themselves adequately in the sphere of General Education and therefore I would plead that this should be left to the States.

It is high time that it is necessary that we consider some amendments in regard to certain of the items which we find in List I.

So far as Education is concerned, we find Item Nos. 62 to 66 relating to Education.

Item No 62 says that the National Library, the Indian Museum and some other Institutions like these will be under the Centre.

Item No. 63 says that the Banaras Hindu University, the Aligarh University and the Delhi university will be the Central subjects. The way things are going on in Aligarh, Banaras and Delhi, I am almost rather apprehensive whether bringing universities under the Central control will help in the development of education. Past experience does not prompt me to look with favour any idea of taking over by the Centre of the entire educational system of the country.

[Shri Dinesh Chandra Goswami]

Item No. 66 relates to Coordination and Determination of Standards in Institutions for Higher Education or research and Scientific and Technical institutions. The interpretation of this item, item 66, by different Supreme Court judgments has led to a great confusion in this respect. The Centre should come up with certain concrete policy on it. On the medium of instruction the Supreme Court has said, the University can have its medium of instruction, but if, in the opinion of the Supreme Court, such fixation lowers down the standard of education, then, the university has no jurisdiction.

I think it was in the Gujarat case that the Supreme Court decided that the University can fix the medium of instruction, but if the Supreme Court comes to the conclusion that the fixation of medium of instruction has lowered the standard of education, then the University has no jurisdiction and the Central Government has jurisdiction. May I pose a question at this stage? Is the Supreme Court competent to judge whether the standard of education will come down by the fixation of a medium of instruction or is it within the competence of the educational authorities or the University? Should the University subject its judgment to the opinion of the Supreme Court in this matter? After all, when the University fixes the medium of instruction, it does so after a lot of consideration.

SHRI P G. MAVALANKAR: May I rise on a point of fact since he has referred to the Gujarat case and the Supreme Court decision thereon and say that the issue was not the standard of education? The Gujarat University wanted that only Gujarati should be the exclusive medium of instruction. The Supreme Court said that Gujarati cannot be the medium; it may be a medium, one of the media of instruction.

SHRI DINESH CHANDRA GOSWAMI: There are cases where this has been dealt with. I am reading from Basu's Commentary.

> "Consequently, the State legislature has exclusive power to legislate regarding medium of instructions of institutions for primary or secondary education. The State legislature shall have no power as to the medium of instruction in institutions for higher and scientific or technical education if such legislation is likely to result in lowering the standard of education".

These were the observations in a case coming from Mysore. I think that even in Gujarat case, there are some such observations.

What I am saying is that the Supreme Court Judges sitting in their pedestal are not in the best position to judge whether the fixation of medium of instruction will raise or lower the standard of education. I emphatically suggest that the Supreme Court is not the proper authority who can decide whether the standard of education will go up or down by the fixation of a medium of instruction, but it is for the educationists and university authorities to decide on this matter.

From this point of view I feel there is essentially a need for amendment of the different schedules, the relevant items thereunder, to make it more uniform and broad-based so that a proper policy on this could be laid down for being followed throughout the entire country.

Therefore, while I do not support Shri Arjun Sethi *in toto* because I feel it will not be proper to confer, on the Centre the entire power in regard to education since the States should also have certain liberty particularly in regard to general education. because every State would like to give its own students at least some background about its cultural heritage and other things. But at the same time, I feel the States have got no

resources for the development of technical education. So far as technical education is concerned, we may think afresh and bring it within the purview of the Centre. It is also high time we removed the confusion prevailing on the question of medium of instruction in all parts of the country. Hence the Centre should have a through probe into item 66 and put forward some guidlines for all.

श्री रामकंवर (टोंक) : सभापति महोदय, श्री अर्जुन सेठी जी ने जो विधेयक रखा है शिक्षा के सम्बन्ध मे उसका मैं समर्थन करता हू, और वह इसलिए कि राज्यो का जो मामला है, आज तक शिक्षा के मामले मे छोटे लोगों के प्रति, मध्यम श्रेणी के बच्चो के प्रति जो भेदभाव बरता जाता है उस पर राज्य सरकारे काबू नही पा रही है । इस विधेयक के उद्देश्य मे बताया गया है कि :

"इस बात पर बल देने की कोई आवश्यकता नही है कि बच्चे के जीवन मे निर्माण-काल, जब उसे प्राथमिक और माध्यमिक शिक्षा दी जानी होती है, बहुत महत्वपूर्ण काल होता है । परन्तु इस बात का खेद है कि इन दोनों अवस्थाओ मे शिक्षा की, राज्यो के क्षेत्राधिकार मे होने के कारण, जिसके पास पर्याप्त धन नही होता है, बहुत अवहेलना होती है । इसका परिणाम यह होता है कि जो बच्चे माध्यमिक शिक्षा प्रणाली से शिक्षा प्राप्त करके निकलते है वे अर्द्ध शिक्षित भी नही होते हैं ।

यदि हम वास्तव में अपने बच्चों को प्रबुद्ध, देश के अनुशासित और उपयुक्त नागरिक बनाना चाहते है तो हमें शिक्षा के विषय को केन्द्र के उत्तरदायित्व में लाना होगा । इस विधेयक का उद्देश्य संविधान में उपयुक्त संशोधन करके उपयुक्त ध्येय प्राप्त करना है ।

जहां तक शिक्षा का सवाल है, जो वर्तमान पद्धति है उस मे लोग सही तरीके से शिक्षा प्राप्त नही कर सकते हैं । साथ ही जो पढ़ लिख कर युवक तैयार होते है उनको रोजगार नहीं मिलता है । इन दोनों कारणो से शिक्षित वर्ग में असतोष बढता जा रहा है । मेरा अनुरोध है कि ग्रामीण जनता की ओर आपका ध्यान जाना चाहिए । शहरो मे बाहर जितने शड्यूल्ड कास्ट और हरिजन बच्चे है उनके साथ जो भेदभाव बरता जाता है, उसको आपको दूर करना चाहिए । पीने के पानी की जो टकिया है उन से उनको पानी नही पिलाया जाता है । उनको सवर्ण जाति के लोग दूर से पानी पिलाते है । कितनी ही जगह जा कर मैने इसको देखा है । राज्य सरकार का ध्यान हमने इस भेदभाव की ओर कितनी ही बार दिलाया है । लेकिन कोई सतोषजनक उत्तर नही मिला और न ही कोई इसका हल निकाला गया है । मै चाहता हू कि भारत सरकार विशेषकर ग्रामीण जनता को शिक्षित बनाने की ओर ज्यादा से ज्यादा ध्यान दे ।

लीडर लोग भी अपनी गतिविधियों को शहरो तक ही सीमित रखते है । गावो मे जाने मे उनको धूप सताती है और धूल से उनके कपडे खराब हो जाते है और उनको बडी परेशानी होती है । ग्रामीण जनता का भगवान ही मालिक है । मै सीधे और साफ शब्दो मे कहना चाहता हू कि गरीबी हटाओ नारा, एक नारा मात्र है और आप भी इसको अच्छी तरह से समझते हैं । आज गरीबो के लडके पढ लिख कर अफसर नही बन सकते हैं । वे पटरियो पर घूमते हुए आपको नजर आते है । मैं निवेदन करना चाहता हू कि प्राइवेट और पब्लिक स्कूल जो चल रहे है, उन में तो गरीब बच्चो के भरती होने का प्रश्न ही पैदा नही होता है । उनके वास्ते तो अपना पेट पालना भी मुश्किल हो रहा है ।

आज देश की परिस्थिति क्या है ? पचासों तरह से जो कानून हैं उनका उल्लंघन

[श्री रामकंवर]

हो रहा है और जो उल्लघन करने वाले है वहो आगे बढ रहे है । उनके पास ही पैसा है । सरकार गरीबो के वोट लेने के वक्त तो उनको नाना प्रकार के लालच देती है लेकिन उनकी आर्थिक अवस्था सुधारने की ओर ध्यान नही देती है । मैने दिल्ली मे लाल बहादुर शास्त्री लेबर कैम्प को देखा है, इदिरा गाधी लेबर कैम्प को देखा है और वहा मैने पाया है कि कई हजार बच्चो की बहुत ही बुरी दशा है

श्री झारखंड राय सभापति महोदय, कोरम नही है ।

सभापति महोदय घटी बज रही है—कोरम हो गया है—माननीय सदस्य अपना भाषण जारी रखे ।

श्री रामकंवर शिक्षा मत्रालय की मागो पर जो बहस हो रही है इसको तीन रोज मे मै सुन रहा हू । मै समझता हू कि निम्न वर्ग और गरीब वर्ग के गरीब बच्चो के वास्ते कोई ठोस कदम नही उठाये गये है । इसका मुझे बडा भारी खेद है । गावो मे बच्चो को जो पौष्टिक आहार देने की व्यवस्था है वह कुछ मात्रा को छोड कर बाकी सारा अध्यापको और इस्पैक्टरो के घरो मे चला जाता है । नीचे से ऊपर तक वे मिले रहते है । चपडासी से लेकर अफसर तक लिक जुडा रहता है । जिनका लिक जुडा रहता है उन्ही को रहने के लिए मकान मिलते है । जो राग मे राग नही मिलाते वे बहुत दुखी है ।

कुछ काग्रेसी सदस्य भी शैड्यूल्ड कास्ट की सीट से चुन कर आये है । इधर भी कुछ आ गये है । मैंने देखा है कि वे चुन कर आ कर अपनी बिरादरी को भूल जाते है, निम्न वर्ग को भूल जाते है । मैं चाहे अकेला हू लेकिन मुझे गरीबो की दशा सुधारने की माग करते हुए खुशी होती है । मैंने देखा है कि भाषणो मे गरीब लोगो के बच्चो, निम्न वर्ग के लोगों के बच्चो का कोई खास उल्लेख नही किया गया है । गरीब बच्चो के लिए आप ने जो होस्टल खोल रखे है उनमे भी उन शैड्यूल्ड कास्ट के लोगो के बच्चो को प्रवेश मिलता है जिन्होने अपना ठीक कारोबार चला रखा है । मेरा निवेदन है कि आप राज्य सरकारो को आदेश जारी करे कि वे जो सरपच है उनसे गरीब बच्चों की लिस्ट मगवा कर अपनी देख-रेख मे उनकी शिक्षा का प्रबन्ध करे और उनको शिक्षा प्राप्त करने मे समर्थ बनाये ।

SHRI GIRIDHAR GOMANGO (Koraput) Mr. Chairman, Sir, I am very much thankful to you for having given me a chance to speak on this resolution.

The mover, Shri Arjun Sethi's view is to transfer the primary and secondary education to the Central List I want to submit here that education—whether in the States list or in the Central List or Concurrent List—is in Education List For instance, the cow may be white, black or red in colour but the milk is white in colour. Like that, the aim of any education should be the man-making education By that I mean give education to all the children, all the youths and also to the adults so that all of them become good men

You know education is only for obtaining diplomas and degrees. We cannot deny that We do not want to deny them the diplomas or degrees But at the same time, we must also know what Shri Chanakya said . He defines educated person in the following terms.

मातृवत् परदारेषु परद्रव्येषु लोष्टवत्
आत्मवत् सर्वभूतेषु य पश्यति स पडित

According to his definition, true and proper education is to realise the heart of others. If we see the recommendations of the Education Commission, it says that our education should aim for moral and spiritual. Educa-

tion should also be man-making. True education is for the head, the heart and the hand also. But now our education is such that we get knowledge; it caters to the head and the heart but our hand is idle. Education has become theoretical. We are not very much practical. Our schools should be half theoretical and half practical. We have introduced it in some schools conceived of by Mahatma Gandhi. We have introduced it in some schools and in others. So, the whole educational system should be changed so that we can be self-sufficient and self-employed. Dr. S. Radhakrishnan said:

> "We cannot climb the mountain when the very ground at our feet is crumbling. When the very basis of our structure is shaky, how can we reach the heights which we have set before ourselves?"

So, from the top to the bottom we should look into the difficulties facing the schools, teachers and students, including the financial difficulties. So, it is very difficult to eradicate the defects of education rapidly. We can do it slowly. From today we have to improve and change the present system of education.

Coming to primary and secondary education, real education, begins from the time the mother begins to take the responsibility of the child. Primary education is for the age group 5 to 8 years. The mind of the child is compared to the white blank paper. Whatever teacher teaches, that will be printed in their mind. So, those who are employed in primary schools should be good teachers and they should teach the children how to lead their life in future. That is why Government should give the higest priority to recruitment of good teachers and providing the best facilities for the students.

Indian education needs a drastic reconstruction, almost a revolution. This is the view of the Kothari Commission. What type of revolution? We want cultural revolution, social revolution, educational revolution, which will give the results for the reformation of our life. The aim of the Kothari Commission is to bring about a revolution not in primary schools but at other levels of education also.

So, if we really want to change our educational system and the socio-economic life of the country, then we have to adopt the recommendations of the Kothari Commission, which has given very valuable suggestions. If we implement them then we can have not only a good future but also a good present.

SHRI P. G. MAVALANKAR (Ahmedabad): Mr. Chairman, Sir, I do appreciate the intention of Shri Arjun Sethi, the mover of the Bill. He has brought forward this Bill to amend the Constitution of India to make education entirely a Union subject. But I would suggest at the very outset that the remedy that he is indicating in his Bill is not one which will cure the disease or solve the problem. In my opinion the remedy he suggests is neither healthy, nor worth welcoming, nor effective. I say this for several reasons which I will briefly narrate.

Before I do so, let us see what the mover had in his mind when he introduced this Bill. He complains of lack of funds on the part of the States. Because the States do not have adequate resources, therefore he feels that this subject should go to the Centre, assuming of course that the Centre has more financial resources. Secondly, he feels that the subject of education will have to be made the responsibility of the Centre. So, the mover has two points in mind, namely, paucity of funds at the disposal of States and the inability of the States to look after responsibly the urgent need of education.

I agree with the Education Minister, who said only a little while ago that he does not want to enter into any unhealthy and unhappy contro-

[Shri P. G. Mavalankar]

verys of States versus the Union. I do not think in this particular Bill the idea is to create that controversy of States being pitted against the Centre or *vice versa*.

I wish to submit that in a country like India, which is big and has got a great many variety of things, it would be very unfortunate if we make all our educational endeavours entirely the responsibility of the Centre. The problem of funds is, no doubt, real and genuine. I suggest that we can certainly find some ways and means with regard to more and better Central allocation of funds to the States concerned. But because the States of the Union are unable to foot the Bill of their respective educational progarmes, you cannot argue that is the reason why education must be lifted bodily from the States and taken to the Centre. As I said a little while ago, India is a vast country with a lot of variety, social, cultural, linguistic, regional and economic and I feel that the educational programmes and endeavours of this vast nation must be able to represent and reflect those varieties. Therefore, if you make education a Central or Union subject, you are unwittingly, even though it is not your intention, trying to make education an instrument for producing regimentation and dead uniformity in this vast land of ours. It is from that angle that I feel that the subject of education must not be exclusively in the hands of the Union.

There is another reason why education must be in the hands of the States. That is because I feel that educational institutions and centres and training institutions must have the necesary scope and freedom to experiment with new ideas, with different ideas. If the subject of education is exclusively in the hands of the Centre, then only the Centre will direct all the States and regional institutions as to how a particular educational scheme has to be conducted. That goes contrary to the very idea of good education. Good education stands for variety, for freedom. It is in the midst of variety that we want to achieve unity. But unity does not mean uniformity. My difficulty is that the Bill, instead of producing good results, more allotment of funds, will only aim at producing a dead uniformity which will kill personality of the States. Let us not forget that India is federation by choice, India is a country where we are respecting the distinct personalities of States. Each State of the Union has a personality of its own, the flavour of its own, the taste of its own. These different tastes and cultures are not at all, as of necesity, in direct conflict with the natural desire of the Union, *i.e.*, the whole country. Therefore, I feel that, in order to preserve these very necesary and natural varieties in the Indian Union, we should see to it that education remains in the hands of the States.

I would in this context quote one story. Many years ago, an Englishman went to a continental country, France. He was an official of the Education Ministry from England and was talking to his counter-part in Paris. They were talking about various things At one point, the French official, said, 'While you and I are sitting here in Paris at the desk of the Education Department, I can tell you right now, at this pointed second, what is happening where in the whole country of France, what subject is being taught, what is the time-table, who are the people teaching the subject, syllabus, etc.'. And the Englishman naturally and very correctly reacted and revolted; he almost collapsed. You can imagine what will happen if, in a country like India with its big size and varieties, there is that kind of uniformity throughout the country.

Education must really cater to different needs, different tastes and different requirements of the people. Therefore, it will be a very dangerous thing if education is made an exclusively Union subject, and I hope that this danger will be eliminated if my friend, after having introduced the

Bill and got his intention and anxiety well expresed, will withdraw this Bill.

In conclusion, I want to say this. I started by saying that I appreciated the anxiety and intention of the mover. But I am unable to persuade myself to agree to his proposal. But then what is the remedy? If you cannot have education as a Central subject, is there any remedy to keeping education as it is in the State subjects? I would suggest that one remedy could be to make education a Concurrent subject, so that the Union has some chance, the federal Government has some chance and scope and some more manoeuvreability in regard to finances, laying down certain uniform practices, establishing certain healthy conventions and so on and so forth. You can do that if you have it as a Concurrent subject and not exclusively as a State subject.

From this angle and the arguments that I have advanced earlier in my speech, I feel that I must oppose this moved by my hon. Friend, Shri Arjun Sethi.

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमंत्री (श्री डी० पी० यादव) . सभापति जी, श्री सेठी साहब ने सदन के सामने जो विधेयक रखा है उस के द्वारा एक बार उन्होंने हम को भी झकझोरा और राष्ट्र का ध्यान इस ओर आकृष्ट किया। पिछले तीन दिन से हम लोग शिक्षा के बजट पर बहस कर रहे थे और आज माननीय सदन ने उसे पास्ति कर दिया। सेठी साहब की इच्छाओं, आकांक्षाओं और उन की जो भावनाएं है उन की मैं कदर करता हूं। आज सवाल इस बात का नहीं अब होना चाहिए कि शिक्षा राज्य में रहे है या केन्द्र में रहे। सवाल हमारे सामने यह होना चाहिए कि इस का क्वालिटेटिव कंट्रोल कैसे हो, क्वालिटेटिव है इंवाल्वमेंट कैसे हो, आज हमारे सामने आबजेक्टिव यही है। जब कभी सदन में यह विषय आता है तो माननीय सदस्य कहते हैं कि आप वोकेशनलाइजेशन की बात करते हैं, आप बेसिक एजुकेशन की बात करते हैं, करते आप कुछ नही है। कल भी मैंने बड़े स्पष्ट शब्दों में इस बात को स्वीकार किया है कि वोकेशनलाइजेशन और रीस्ट्रक्चरिंग आफ एजूकेशन इन सब मामलों पर हम बहस बहुत कर चुके है और काम बहुत कम हुआ है। और जब यह बात है तो इस को कहने में कोई आपत्ति नही होना चाहिए।

हमारे सामने बहुत सारी समस्याए आई। देश अगर छोटा सा होता जैसे मावलकर जी ने कहा कि पेरिस में एक आदमी बैठ कर कह रहा था, हो सकता है उस के पास कम्प्यूटर हो जिस के आधार पर वह कह रहा था, लेकिन आप का देश इतना बड़ा है, ढाई हजार किलोमीटर लम्बा और ढाई हजार किलोमीटर चौड़ा है, 57 करोड़ इस की आबादी है दिल्ली में बैठ कर कम्प्यूटर लगाइगा भी तो शायद 6 लाख स्कूलों को एक कम्प्यूटर फीड नही कर पाएगा। हम चिन्तित इस बात से हैं कि राज्य स्तर पर शिक्षा का जो कार्यक्रम चल रहा है उसकी मदद दें और एफेक्टिव ढंग से मदद दे। केवल बातों से मदद नही करें, ठोस रूप में मदद करें। सदन ने देखा कि हम ने जो वादा किया था और अपने चुनाव घोषणा पत्र में भी हमारी पार्टी ने जो वादा किया था उस को पूरा करने की ओर हम ने कदम बढ़ाया है। राज्य को शिक्षकों की आवश्यकता थी। 1971-72 में हम ने करीब 30 हजार शिक्षक दिए। 1972-73 में 30 हजार शिक्षक दिए और 1973-74 में भी हम ने राज्यों को लिखा है कि आप 30 हजार शिक्षकों की बहाली के लिए तैयारी कर लीजिए। इस के बाद भी हम आप को और शिक्षक देने जा रहे हैं।

[श्री डी० पी० यादव]

आज सारे देश मे सेंट्रल सेक्टर, स्टेट सेक्टर और सेंट्रल यूनिवर्सिटीज से ले कर प्राइमरी स्कूल तक की शिक्षा पर करीब करीब 11 सौ करोड रुपया हम सालाना खर्च कर रहे है। करीब 30 लाख हमारे पास शिक्षक है। सौ के आस पास विश्वविद्यालय हो गए है। 35-36 हजार के ऊपर हायर सेकेंड्री स्कूल हमारे हो गए है। इसलिए हम ने कदम आगे बढाया है, यह हम मान कर चलते है। अब जरूरत सिर्फ इस बात की है कि क्वालिटी कैसे बढाई जाय। इस के लिए मैं सदन को यह सूचना देना चाहूंगा कि हम ने केन्द्र मे जो एक नेशनल कौंसिल आफ एजूकेशनल रिसर्च एण्ड ट्रेनिंग की स्थापना की है वह अब अपने टेक आफ पोजीशन मे आ गई है और राष्ट्र के स्कूलो को एक सूत्र मे बाधने की क्षमता उस ने अपनी पैदा कर ली है। बहुत सारे स्कूलों की किताबे हमे जमा करनी थी, स्कूलो मे साइस किट बिल्डिग कैसे हो इस की चिन्ता करनी थी। इन तमाम चीजो के लिए हमे बहुत कुछ करना था। उसमे अभी खामिया हैं। लेकिन जो हमारी एन० सी० आर० टी० है, वह सिर्फ हिन्दुस्तान मे ही नहीं, एशिया के ऐसे सस्थानों मे है, जिसको देखने के लिये लोग देश-विदेश से आने लगे है। हम ने सारे देश के कालिजो की किताबो को मगाया है, प्राइमरी से लेकर हायर सैकण्डरी तक, उन का विवेचन किया है और जो किताबे और किताबों के कन्टेन्ट्स राष्ट्रीय हित मे नही थे, उन को हम ने एलिमिनेट करने की कोशिश की है। सदन को यह जानकर खुशी होगी कि एन० सी० आर० टी० ने अनेकों किताबे छापी है और छाप रहा है— एक-एक स्टेट मे 20 लाख से 30 लाख तक किताबे छपने लगी है—यह हमारा एक कदम है।

17 00 hrs.

इस के साथ ही हमारे पास 4 रिजनल कालिजिज आफ़ एजूकेशन है जो इस काम मे मदद करते है। हम से यह देखा कि हम केन्द्र से जो सर्कुलर राज्य सरकार के शिक्षा सचिवों को भेजा करते थे कि हमारी अमुक अमुक योजनाओं को कार्यान्वित करो, उस का बहुत अच्छा परिणाम नही निकलता था, सिर्फ चिट्ठी लिखना या सर्कुलर भेज देना इफेक्टिव नही हो रहा था। इस लिये अब हमारे आफिसर राज्य के मुख्यालय मे जाते है, वहा के आफिसरों से बातचीत करते है, हम लोगों ने भी जाना शुरू कर दिया है और उन के साथ बैठ कर राज्य को जो स्थिति है, उस के ट्रुथ को जाचने की कोशिश करते है, आन-दी-स्पाट डिसीजन करते है, यह प्रदेश कितना पिछडा हुआ है और इस को कितनी सहायता की आवश्यकता है, उस का निर्णय करते है फिर उस को परस्यू करते है। इतना ही नही अफसरों का आदान-प्रदान, शिक्षा अधिकारियों का अदान-प्रदान भी हम ने शुरू कर दिया है। नेशनल स्टाफ कालिज की स्थापना हम करने जा रहे है और हमने यह फैसला भी किया है कि ग्रास-रूट-लेवल पर जो आफिसर्ज इम्प्लीमेन्टेशन मे एक्टिव हों, इम्प्लीमेन्टेशन कर रहे हों, उन्हे एक जगह पर एकत्रित कर के समझाया जाय कि केन्द्र क्या सहायता दे रहा है या केन्द्र आप के लिये क्या करना चाहता है या क्या कर रहा है।

हम ने यह भी सोचा है कि प्रत्येक जिले से जिला शिक्षा पदाधिकारी या जिला निदेशक (शिक्षा) को भी बुलाया जाय, उनका सेमिनार कराया जाय और उनके साथ बैठ कर जो वस्तु स्थिति है, फील्ड की जो स्थिति है उसका ज्ञान हम को होना चाहिए। अब हम केवल सर्कुलर मे विश्वास करने वाले नही है। अतः हम ने यह सोचा है कि इन लोगो को जो फील्ड में काम करते है . . . .

श्री फूल चन्द वर्मा (उज्जैन) : सेमिनार कब तक आयोजित किये जायेंगे ?

श्री डी० पी० यादव : हम ने शुरू कर दिये हैं । मैं वर्मा जी को स्पष्ट कर देना चाहता हूं कि एन०सी०ग्रार०टी० में हम ने जो डेवेलपमेंट किये हैं, जो किट्स या किताबें बनी हैं उनका ज्ञान हमारे जिला शिक्षा पदाधिकारियों को होना चाहिए। जब तक वे यह नहीं जान लेते हैं कि ये किट्स किस के लिये बनी हैं, क्यों बनाई गई है, तब तक काम नही चलेगा, सर्कुलर से यह काम नहीं हो सकता है । ग्रतः उन लोगों को हम ने बुलाना शुरू कर दिया है, सेमिनार कराते हैं, उनसे पूछते हैं कि बतलाइये ग्राप की क्या डिफिकल्टीज़ है, ग्राप की डिफिकल्टीज़ का निवारण कैसे कर सकते है ? इस तरह का फैसला हम ने लिया हैं ग्रौर इसको शुरू कर दिया है ।

जहा तक क्वालिटी कन्ट्रोल ग्रौर डेवेलपमेन्ट का सवाल है, बिना पैसे के क्वालिटी कन्ट्रोल नहीं हो सकता है । सारे देश का खर्चा, जिसे शिक्षा मंत्री जी ने ग्राज बतलाया था—1100 करोड़ रुपये रेकरिंग ग्रौर नान-रेकरिग सब मिला कर हैं । लेकिन योजना ग्रायोग ने हमें ग्राश्वासन दिया है—ग्रगर किसी प्रकार की ऐसी कैलेमिटी न ग्राई, जो देश पर किसी तरह से थोप दी जाय, जैसी सन् 1971 में थोपी गई थी, तो हम शिक्षा पर सवा गुना प्रति वर्ष खर्च करने जा रहे हैं । सिर्फ प्राइमरी एजूकेशन के सप्लीमेन्ट, कम्पलीमेन्ट ग्रौर डेवेलपमेन्ट के लिए 225 करोड़ रुपया खर्च करने जा रहे है । ग्राप के जो रिसोर्सेज हैं, इस सदन के जो रिसोर्सेज हैं, इस राष्ट्र के जो रिसोर्सेज हैं वे कम है, फिर भी उस में काट कर ग्रगर, हम 225 करोड़ रुपये सालाना खर्च कर सकें, जिसका ग्रीन सिगनल हमें योजना ग्रायोग से मिल चुका है तो हम बहुत कुछ कर सकेंगे ग्रौर सच्चे दिल से करेंगे, ईमानदारी से करेंगे—इसमें ग्राप को ग्रविश्वास नहीं होना चाहिए ।

सभापति जी, जहां तक इस बिल का सवाल है—ग्रगर हमारी पार्टी को ग्राप यहां से हटा दीजिये ग्रौर सिर्फ सामने वाले माननीय सदस्यगण इसके लिये वोट करें तो वे ही इस को वोट-डाउन कर देंगे । क्योंकि यह सैन्ट्रल सब्जैक्ट नहीं होना चाहिये ग्रौर सैन्टर का मकसद भी पावर कन्सन्ट्रेशन नहीं है । मै यह स्पष्ट कह देना चाहता हूं कि केन्द कभी भी नहीं चाहता कि पावर को कन्सेन्ट्रेट कर के रखा जाय या केवल इसी सदन में इसके लिये पावर रहे—ऐसा सरकार नहीं चाहती है ।

श्री सामन्त जी ने भी एक बिल इस सदन में फ्लोट किया हुग्रा है कि शिक्षा कानकरेन्ट लिस्ट में ग्राये या नहीं ग्राये । जब वह ग्रालरेडी फ्लोटेड है, तब मैं नही समझता कि पुनः एक दूसरा बिल भी उसी तरह से भेजा जाय, उस पर भी विचार मांगे जायं । परन्तु सेठी जी की भावना की मैं कद्र करता हूं ग्रौर चूकि दो-तीन दिन यहां पर इस मंत्रालय पर बहस चल रही थी, जो कुछ हमने कहा है, उसके ग्रलावा हमारे पास ग्रौर कोई नई योजना नहीं है, जिसे सदन का सहारा लेकर ग्रनाउन्स करूं, जितना हम ने कल ग्रौर ग्राज में ग्रनाउन्स किया है, उसको इम्पलीमेन्ट करने की शक्ति सदन प्रदान करे ग्रौर हम पर ग्रंकुश भी रखें—यह मै जरूर चाहूंगा ।

इन शब्दों के साथ में सेठी साहब से विनीत निवेदन करूगा कि सदन में जो विचार व्यक्त किये गये हैं, उस भावना को देखते हुए ग्रौर सरकार की जो लाचारियां हैं—सामन्त जी का एक बिल पहले से फ्लोटेड है—उसको ध्यान में रखते हुए, सेठी साहब कृपापूर्वक इसे वापस लेंगे—ऐसी मेरी धारणा है ग्रौर मैं चाहूंगा कि वे उठ कर कहे कि वे इसे वापस लेते हैं ।

SHRI ARJUN SETHI: I am very thankful to the hon. members who have participated in the discussion on

[Shri Arjun Sethi]

this non-official Bill and advanced their arguments for or against it. Whatever be the grounds adduced, most of them have opposed it. The point is that today the problems of education are so acute that unless we do something immediately and urgently to solve them, our country cannot as a whole be in a happy position.

Shri Mavalankar while speaking advanced some arguments. I had mentioned only two reasons to make education a Central subject in the statement of objects and reasons. But while speaking at the introductory stage, I advanced a number of points in support of it. One is the national integration of the country as a whole. Another is the economic, social and political goal which we envisage to be achieved in the best interest of our country.

So, the objectives I have enumerated are not these two only. There are a number of objectives. Unless we achieve those objectives, it is very, very difficult to sustain or preserve the unitary character of our nation as a whole. My friend Shri Krishnan form the DMK said that Tamil Nadu has done such and such things. It is true they have done something towards development. It is well and good. But looking to the other States my submission would be that if such kinds of development could be made by the other States in the Indian Union, certainly it would be for the best interests of our country.

Our esteemed Deputy Minister of Education, Shri Yadav, has also enumerated some of the steps which the Government is envisaging or is taking for the betterment of the country. I am glad to hear it from the hon. Deputy Minister and I am grateful for his presence and his participation in the debate.

I want to submit before the House what our Prime Minister has said, while she was speaking on the occasion of the 25th year of India's tryst with freedom, from the ramparts of the Red Fort. I would like to quote her words. She said:

"The States have not got enough talent to run the higher education. The subject of education should be a concurrent subject with the Centra having an agency of its own."

She further asked a question, "Have the full possibilities of the present system of education been fully brought out? With laxity everywhere, it has not been."

"Education is meant to develop the best in the personality of the taught and giving it a biological sense of adaptability to the socio-economic milieu and not for inculcating this ism or that ism"

So, this is the main problem which our educational system is facing today. Unless our goal is clear, our system of education cannot improve. Without bringing politics in all these important subjects, if all the States or if all the Members here join in this endeavour and participate and work together, certainly the problem before us could be solved in no time.

Lastly, I submit that after our Deputy Minister's assurance to improve the quality of education and to do something immediately for the betterment of the educational system. I wish to seek the permission of the House to withdraw my Bill.

MR. CHAIRMAN: The question is:

"That leave be granted to Shri Arjun Sethi to withdraw his Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ARJUN SETHI: I withdraw the Bill.

The Bill was, by leave, withdrawn.